- (b) whether the IAF has ordered any enquiry; and
- (c) if so, the outcome of the enquiry?

THE MINISTER OF DEFENCE (SHRI A.K., ANTONY): (a) The details of crash of Indian Air Force aircrafts since January, 2009, are as follows:

SI.No.	Date of Accident	Aircraft Type
1.	21st January 2009	Kiran MK II
2.	7th March 2009	MIG 27 ML
3.	30th April, 2009	SU 30 MKI
4.	1st May 2009	MI 8
5.	15th May 2009	MIG 27 UPG
6.	27th May 2009	MIG 21 Bison
7.	9th June 2009	AN 32
8.	18th June 2009	MIG 21 FL
9.	31st July 2009	HPT 32
10.	10th September 2009	MIG 27M
11.	23rd October 2009	MIG 27 ML
12.	30th October 2009	Mi 17

(b) and (c) Each crash of Defence aircraft is investigated through a Court of Inquiry and remedial measures are undertaken accordingly.

## Monitoring on illegal infiltration through Southern Coastal areas

630. SHRI P.R. RAJAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government has directed Navy and Coast Guard for regular monitoring and vigilance over illegal infiltration in Southern Coastal areas; and
  - (b) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The Indian Navy and Coast Guard units have been regularly patrolling the coastline including Southern Coastal States, for Coastal Security, including prevention of illegal infiltration. Surface and air surveillance has been enhanced by Indian Navy and Coast Guard ships and aircraft all along the coast and in all offshore development areas. Further, Joint and operational exercises are taking place between Navy, Coast Guard, Coastal Police and Customs and other agencies in order to check the effectiveness of the new systems.